(36)

Declaration of Assets and Liabilities

Year 2011-13

O L SATUA NARAYAN , son/daughter/wife of SRI BRAJ KISHORE SING			
1, SRTYA NARAYAN , son/daughter/wife of SRI BRAJ KISHORE SINGE STATE ASSEMBLY to BIHAR LEGISLATIVE ASSEMBLY			
service and presently working asASSISTANT			
give herein below the details of the assets (immovable, movable, bank balance, etc.) of			

myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Reny to sind Dopondant-1 Dependent-2 Dependant-3 Seil Spouse Sr. Description Name Etc. Name Name(S) Name No. **(I)** Cash 3000 2000 Union Banc (11) Deposits in CHVA)182 Banks, Financial 27367/-5,05,009 Institutions And fix deposite Bankobindi Non-Banking 361,993/y-8,000 Financial 8,00,000/ Kangra ban 10 Companies 2675/-(111) Bonds, Debentures and Shares in companies 517344663517704758 (iv) Other financial institutions, LTC (1.00 hatch) (1.15) NSS, Postal 514338347/84812069 Savings, LIC Le latch) BR-1AG Lak! Policies, etc. Motor Vehicles (v) HOHDA (details of ___ SHINE 1859 Maruti car make, etc.) 2007 2023 200 GTAM 10 Gram (vi) Jewellery (give (Cypta) (Gold) details of 11,00,000/ weight and 55000-SOO Craw value) 500001-Other assets, (vii) such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Satya Hangan.

901/20

8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

	nave to be indicated]			, , , , , , , , , , , , , , , , , , ,		Dependant-3
Sr.	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Etc. Name
Na.		1000	Name(S)	\$464122C	110(1)4	
(1)	Agricultural Land		५ क्या	ا ا		
	- Location(s)	Red Ow	(A KALDUR	`		1 65
	- Survey number(s)	HYEZISC	4462145		8	
	- Extent (rotal		1 0			
	measurement)					
	-Current market value					
(11)	Non-Agricultural Land					
	- Location(s)]				00 00
	- Survey number(s)		_			
	- Extent (Total	, —	~			
	measurement)					
	-Current market value				_	
(111)	Buildings (Commercial	1				
100 100	and residential)	į				
	Location(5)				1	
	- Survey /door	20				
	number(s)		}			
	- Extent (Total					
	measurement)					
l	- Current market					
,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	value					
(IV)	Houses / Apartments,	FLATN	0-			
	etc.	203,20	d.		,	
	- Location(s) M.	M.L APA	RTMEHT	,		
ĺ	- Survey /door g	SOKAR	O-CTHARKH!	CIA	,	
	number(s)	A-tice e	ment troc	(EZC)		
	- Extent (Total	1	1			5
	measurement)	2BH	~	ļ,		S.
	- Current market			į		
	value					
(v)	Others (such as					
	Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No,	Description Name & address of Bank / Financial Institutions(s) / Department (s)		Amount outstanding as	
(a)	(I) Loans from Banks	SGI	~\ O0081	
((ii) Loans from financial institutions	KANARA BANK (BOKARO)	31,29301/200	
e.	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-	
	(b) dues to departments dealing with supply of water	-		
	(c) dues to departments dealing with supply of electricity			

Satya Navjano

	(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2022-23 AEPPN-3056 A RS. 55732/-	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (Iii) Sales Tax [Only in		
	case of proprietary business) (iv) Property Tax		

1 (11) 1 10 0 0 11		
c. <u>Personal De</u>	stall	
GPF/CPF/PRAN No.	[-	PTS/BLA-1262
Gender		M/F)
Date of Birth	:-	05031969 (DD/MM/YYYY)
Class/Group	:-	13 [A/B/C)
Cadre	:-	AGSISTANT
		(Full Name e.g. B.A.SBihar Administrative Service,
	Si.	B.S.S Bihar Secretariat Service etc.)
Home District	;•	SAMASTIPUR
I hereby d knowledge and be		that the above details are true to the best of my
		Signature Sefya Nareyou Name of Employee: SATYA NARAYAN
Place: Patua		Designation: ASSISTANT
Date: / 4.01.20.	13	Department: BIHAR YIDHAN SABHE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Solya Marcy on